

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	CA(CAA) 05/17	Hearing	230-232	Textron India P. Ltd.

<b>SL. NO.</b>	<b>NAME (IN CAPITAL) &amp; PHONE NUMBER</b>	<b>REPRESENTATION TO WHOM</b>	<b>SIGNATURE</b>
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1. SATI.P. SHAW  
SPT Legal A daniel for Petitioner

**ORDER**

Counsel for petitioner is absent. No representation for petitioner.

List it on 31/05/2017.

  
**Member (J)**

  
**Member (T)**